## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 65(ND)/2015 RT CP No.77/Chd/Pb/2016

Amarjit Singh Toor & Anr.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Gaurav Mankotia, Advocate for for petitioners

Mr. Raghav Kapoor, Advocate with

Mr. Vikas Sharma, CEO for the respondents.

On request, the matter is adjourned for arguments to 28.09.2017

Justice P.P. Nagr

Sd1-

(Justice R.P. Nagrath) Member (Judicial)

August 25, 2017